NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

64. C.P. 1489/MB/2019

CORAM:
SHRI SHYAM BABU GAUTAM **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2023

NAME OF THE PARTIES: **Rajan Vinodchandra Mehta**
V/s
Zenith Birla (India) Ltd

APPEARANCE :

FOR THE APPLICANT **:** Absent

FOR THE RESPONDENT **:** Absent

Section: 73(4) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **28.04.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
03.03.2023
Sushil